

Form A

Public Announcement

(Under Regulation 6 of the Insolvency And Bankruptcy Board of India (Insolvency Resolution Process

For Corporate Persons Regulations , 2016)

For The Attention Of The Creditors of M/S Amricon Agrovet Private Limited

Relevant Particulars

1.Name Of Corporate Debtor	Amricon Agrovet Private Limited
2.Date of Incorporation of Corporate Debtor	10/01/2000
3.Authority Under which Corporate Debtor is Incorporated/ Registered	RoC Kolkata
4. Corporate Identity No. of Corporate Debtor	U01409WB2000PTC090900
5.Address of the Registered Office and Principal Office (if Any) of Corporate Debtor	158, Lenin Sarani Kolkata-700013
6.Insolvency Commencement Date in respect Of Corporate Debtor	30/09/2019 (NCLT Order Date) 09/10/2019 (Date Of Receipt Of Order)
7.Estimated Date Of Closure Of Insolvency Resolution Process	30/03/2020 (180 days from Insolvency commencement date)
8. Name and Registration Number of the Insolvency Professional Acting as Interim Resolution Professional	Asim Kumar Bose Regn. No. IBBI/IPA-001/ IP- P 01538/2019-2020/12480
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	002A,T-IV, Dwitiya,Uttara Housing Complex,New Town Rajarhat, North 24 Parganas, Kolkata-700157 Email-asimkumarbose09@gmail.com
10.Address and e-mail to be used for correspondence With the Interim Resolution Professional	002A, T-IV, Dwitiya, Uttara Housing Complex, New Town Rajarhat, North 24 Parganas, Kolkata-700157 Email-asimkumarbose09@gmail.com
11.Last Date Of Submission Of Claims	23/10/2019 (14 days From date of Receipt of Order)
12. Classes of Creditors if any under clause(b)of subsection(6A) of Section 21 ascertained by the IRP 13.Names Of Insolvency Professionalsidentified to act As Authorised Representatives of Creditorsin a	N.A

class.(Three names for each class).	
14.(a) Relevant Forms (b) Details of Authorised Representatives are available at	Weblink https://ibbi.gov.in/home/downloads Physical Address: N.A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate Insolvency Resolution process of the Amricon Agrovet Private Limited on 30/09/2019 (Order received on 09/10/2019).

The Creditors of Amricon Agrovet Private Limited are hereby called upon to submit their claims with proof on or before 23/10/2019 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person or by electronic means.

“ Submission of false or misleading proofs of claims shall attract penalties “

Date - 10/10/2019

Place- Kolkata



Asim Kumar Bose

Insolvency Professional

Regn. No. IBBI/IPA-001/IP-P 01538/

2019-2020/12480